

ITEM NO.50

COURT NO.1

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 19206/2023

(Arising out of impugned final judgment and order dated 27-03-2023
in WP(C) No.229/2023 passed by the High Court of Manipur at Imphal)

DINGANGLUNG GANGMEI

Petitioner(s)

VERSUS

MUTUM CHURAMANI MEETEI & ORS.

Respondent(s)

([ONLY FOR CONSIDERATION OF EXTENSION OF REMIT OF THE COURT
APPOINTED COMMITTEE])

Date : 05-08-2024 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Colin Gonsalves, Sr. Adv.
Mr. Hetvi Patel, Adv.
Mr. Satya Mitra, AOR

For Respondent(s) Mr. R Venkataramani, AGI
Mr. Tushar Mehta, SG
Mrs. Aishwarya Bhati, A.S.G.
Mr. Kanu Agarwal, Adv.
Mr. Shuvodeep Roy, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Chitvan Singhal, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Mr. Kartikay Aggarwal, Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Ameya Vikrama Thanvi, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Ahanthem Henry, Adv.

Mr. Ahanthem Rohen Singh, Adv.
 Mr. David Ahongsangbam, Adv.
 Mr. Mohan Singh, Adv.
 Mr. Aniket Rajput, Adv.
 Ms. Khoisnam Nirmala Devi, Adv.
 Mr. Kumar Mihir, AOR

Mr. Tushar Mehta, Solicitor General
 Mr. Lenin Singh Hijam, Adv. Gen, Adv.
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 Mr. Pukhrambam Ramesh Kumar, AOR
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 Ms. Anupama Ngangom, Adv.
 Ms. Rajkumari Divyasana, Adv.
 Mr. R.rajasekharan, Adv.

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Ms. Vibha Datta Makhija, Sr. Adv.
 Ms. Baani Khanna, AOR
 Mr. Robin Singh, Adv.

Mr. Rohi T Kumar, Adv.
Mr. Govinda Choudhary, Adv.
Mr. Vivek Gaur, Adv.

Mr. Ranjeet Singh , AOR
Mr. Siddhesh Shirish Kotwal, AOR
Mr. Siddhesh Shirish Kotwal, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Tenure of the Court appointed Committee chaired by Ms Justice Gita Mittal is extended by a further period of six months.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR